

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation.

GOVERNMENT ORDER NO:- 106 -JK (LD) of 2025

DATED: - 02 - 01 - 2025

Sanction is hereby accorded to the appointment of Officer's of Finance Department as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh /Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 02- 01 - 2025

No:-LAW-OIC/01/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Finance Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Jan

Annexure to the Government Order No. 106 - JK(LD) of 2025 dated 02.01.2025

Case No.	Title of the case	OIC	Designation	Mobile No. for SMS
WP(C) No.2033 /2022	Anshu Gupta Vs UT of J&K and Others	Ms. Rupali Vaid.	Excise and Taxation Officer, Jammu South.	9469655763
WP(C) No.632 /2022	Amar Nath Bhargav Vs UT of J&K and Others	Mr. Anurag Sharma	Excise and Taxation Officer, distilleries Jammu	9796498981
WP(C) No.2035 /2022	Nagar Mal Vs UT of J&K and Others	Ms. Swati Gupta.	Excise and Taxation Officer, Jammu North.	9018946500
WP(C) No.2423 /2024	Rajeev Kumar Arora Vs UT of J&K and Others	Mr. Mudasir Nazir	Excise and Taxation Officer, Kathua	7298190300
WP(C) No.2475 /2024	Dalip Kumar Vs UT of J&K and Others	Ms. Swati Gupta.	Excise and Taxation Officer, Jammu North.	9018946500
OWP No.684 /2002	Manohar Singh Vs State of J&K and Others	Ms. Rupali Vaid.	Excise and Taxation Officer, Jammu South.	9469655763
WP(C) No.1943 /2022	Manohar Singh Vs UT of J&K and Others	Ms. Rupali Vaid.	Excise and Taxation Officer, Jammu South.	9469655763
LPA No. /2024	UT of J&K and ors vs Suraj Parkash	Shri Suraj Parkash	Excise and Taxation Officer Rajouri Poonch	9419236544
LPA No /2024	UT of J&K and ors vs Harmeet Kour	Ms Swati Gupta	Excise and Taxation Officer, Jammu North	9018946500

Devsagar